F.No. 01(03)/Roster/CESTAT/2025/Part-II Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.05.2025

ORDER NO. 99 of 2025

Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for **CESTAT, New Delhi** on **14.05.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 14.05.2025	Hon'ble Mr. Justice Dilip Gupta, President	Anti –Dumping matters:
and on	Ms. Binu Tamta, Hon'ble Member (Judicial) and	
subsequent	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	(i) AD/COD/51363/2025 in Appeal
dates, if		Diary No. 51362/2025
adjourned		M/a Viston Magnetics Drivets
		M/s. Victor Magnetics Private Limited vs. Designated Authority
		Directorate General of Anti-Dumping
		& Allied Duties
		(ii) AD/COD/51360/2025 in Appeal
		Diary No. 51359/2025
		M/s. Minghao Electronics India
		Private Limited vs. Designated
		Authority Directorate General of
		Anti-Dumping & Allied Duties
		(iii) AD/COD/55956/2024 in Appeal
		Diary No. 55955/2024
		M/s. Exxonmobil Product Solutions
		Company A Division of Exxon Mobil
		Corporation USA vs. New Delhi
		(iv) AD/COD/55892/2024 in Appeal
		Diary No. 55891/2024
-		M/s. Exxonmobil Asia Pacific PTE
		LTD. vs. New Delhi
		(v) AD/COD/55808/2024 in Appeal
		Diary No. 55807/2024
		M/s. Grasim Industries Ltd. vs. New
		Delhi
		(vi) AD/COD/55804/2024 in Appeal
		Diary No. 55803/2024
		M/s. Atul Ltd. <i>vs</i> . New Delhi
		(vii) AD/COD/55800/2024 in Appeal
		Diary No. 55799/2024
		M/s. Hindusthan Specialty Chemicals
		Ltd. vs. New Delhi
		(viii) AD/COD/50863/2024 in
		Appeal Diary No. 50862/2024
		M/s. Complete Ceilings Interior
		Products Pvt. Ltd. vs. Designated
		Authority Directorate General of
		Anti-Dumping & Allied Duties

Note:

1.

The hearing of regular benches will resume after the hearing of Anti-Dumping matter is over.

2. In the event of non sitting of the Anti-Dumping Bench, the adjourned dates of listed matters will be available on the website <u>www.cestat.gov.in</u> in the link "Daily orders" /"court proceedings".

By Order, (Mukesh Gupta) Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar